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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/06/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER :TCP/9/2016
NAME OF THE PETITIONER(S) :Shri Chava Bharat Kumar
NAME OF THE RESPONDENT(S) :Spanish Millstream Leather Private Limited and 3 others
UNDER SECTION :397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	K Ramasamy	Counsel to petitioner	
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ORDER

Mr. K. Ramasamy, Counsel for Petitioner present. He submitted that he has not received fresh instructions from his client. Therefore, he seeks time to write to his client for seeking fresh instructions. At request, time is enlarged. **Put up on 13.07.2017.**


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)